

**VICTORIA MEMORIAL (AMDT.) RULES,  
1973 UNDER VICTORIA MEMORIAL ACT,  
1903 AND REPORT OF COMMITTEE ON  
NATIONAL AKADEMIES AND ICCR**

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE AND IN THE  
DEPARTMENT OF CULTURE (SHRI  
D. P. YADAV): I beg to lay on the  
Table—

- (1) A copy of the Victoria Memorial (Amendment) Rules 1973 (Hindi and English versions) published in Notification No. G.S.R. 45 in Gazette of India dated the 19th January, 1974, issued under section 5 of the January, 1974, issued under Victoria Memorial Act, 1903.

[Placed in Library. See  
No. LT-6296/74].

- (2) (i) A copy of the Report (Hindi versions) of the Committee appointed to review the working of the National Akademies and the Indian Council for Cultural Relations.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. 6297/74].

12.27

**MESSAGE FROM RAJYA SABHA**

**SECRETARY-GENERAL:** Sir I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya

Sabha, at its sitting held on the 28th February, 1974, agreed without any amendment to the National Co-operative Development Corporation (Amendment) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 19th February, 1974."

श्री जगन्नाथ राव ज शो (श जा १२):

अध्यक्ष महोदय, मैं ने सिराथ में पुलिस फ़ायरिंग के बारे में स्थगन-प्रस्ताव दिया है।

श्री हुकम चन्द कछवाय (मरना) .

अध्यक्ष महोदय, गुजरात में लगातार लाठी-गोली चल रही है और लोग मर रहे हैं।

अध्यक्ष महोदय : मैं अभी श्री मधु लिमये को बुलाऊंगा।

**STATEMENT RE: INCREASE IN  
PRICES OF PETROLEUM PRODUCTS**

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS (SHRI SHAHNAWAZ  
KHAN): To compensate Oil Companies for increases in crude oil prices which occurred effective from 16th October 1973, a general revision of the prices of refined petroleum products was last made from 3rd November, 1973. At that time the products prices were brought in line with the crude oil price of \$3.58 per barrel (f.o.b.). Since then, effective from 1st January, 1974, crude oil prices have increased again as a result of steep upward revision of posted prices by the Government of oil producing countries. Before that date, the market crude oil of the Gulf region, namely, Light Arabian crude was officially priced at \$3.65 per barrel; effective 1st January, 1974, the prices are averaging around \$10 per barrel. The situation has, however, remained somewhat